

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 808 OF 2022

IN THE MATTER OF

JOGINDER KUMAR LAMBA

..APPLICANT/PETITIONER

Versus

STATE OF U.P & ORS.

..RESPONDENTS

NDOH: 21.04.2023

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RESPONDENTS

THROUGH

PLACE: NEW DELHI

DATE: 29 .03.2023



(ABHAY KUMAR TAYAL)

ADVOCATE FOR THE RESPONDENT NOS.2 TO 5

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 808 OF 2022

IN THE MATTER OF

JOGINDER KUMAR LAMBA

..APPLICANT/PETITIONER

Versus

STATE OF U.P & ORS.

..RESPONDENTS

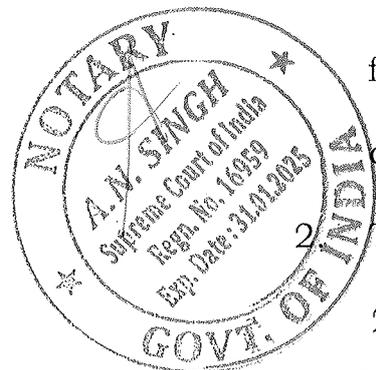
ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.2

TO 5

I, Devender Nigam, S/o Sh. N.P Nigam, aged about 52 years, presently working as Senior Manager, Planning and Jal department, New Okhla Industrial Development Authority, Administrative Building, Sector-6, Noida, Gautam Budh Nagar, Uttar Pradesh presently at New Delhi do hereby solemnly affirm and declare on oath as under:-

1. That I am working as the Senior Manager, Planning and Jal department in the office of the Respondent No. 2 to 5 (herein after referred as answering Respondent) in the above-mentioned Application and I am well acquainted with the facts and circumstances of the present case and hence competent to swear this affidavit.

2. That the answering Respondent in their reply affidavit dated 23.01.2023 has stated that the Respondent No.6 had



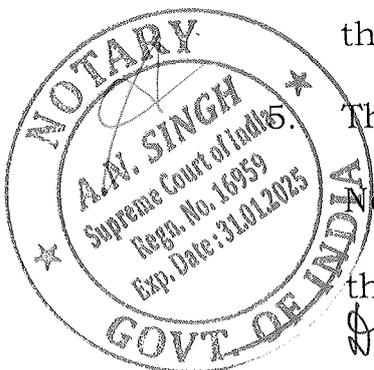
availed the STP water facility from time to time from Sewage Treatment plant, Sector 50, Noida and filed certain STP receipts.

3. That Vide order dated 06.02.2023, this Hon'ble court had, *interalia*, observed that:-

"Prima facie, the receipts filed for purchase of water are not genuine and Noida Authority, in supporting their genuineness, is unable to show its corresponding record"

4. That it is submitted that the answering respondent had inadvertently filed the STP receipts along with its reply before this Hon'ble Tribunal, the said receipts were actually submitted by the builder to the answering Respondent along with the application for issuance of Occupancy Certificate qua Commercial Plot No. C & D, Eco City, Sector 75, Noida. The said STP receipts were issued by the builder to the STP plant for disbursing the required water. It is pertinent to mention here that the Occupancy Certificate qua Commercial Plot No. C & D, Eco City, Sector 75, Noida has not been issued till date because there are pending dues on the said plot.

That it is submitted that the record file of the Respondent No. 6 maintained by the answering Respondent shows that they have purchased total 40000 Kiloliter (Forty Thousand



Kiloliter) STP water from the answering Respondent from time to time. A chart showing the total availed STP facility by the Respondent No.6 and the STP receipts issued by the answering Respondent along with their respective challans are annexed herewith as **ANNEXURE P/7 and ANNEXURE P/8.**

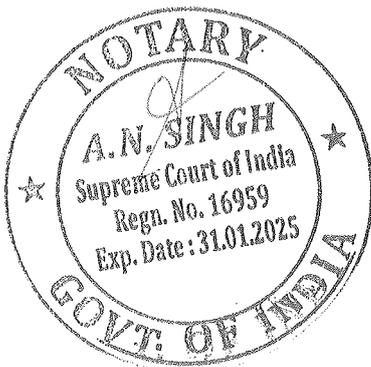

DEPONENT
[DEVENDER NIGAM]

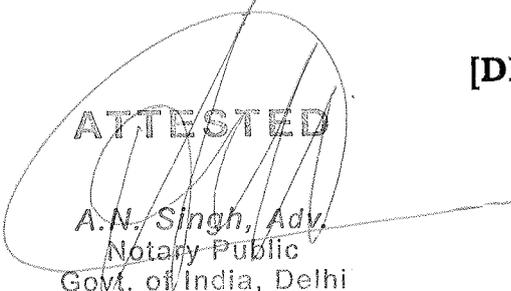
VERIFICATION:-

I, Devender Nigam, S/o Sh. N.P Nigam, aged about 52 years, presently working as Senior Manager, Planning and Jal department, New Okhla Industrial Development Authority, Administrative Building, Sector-6, Noida, Gautam Budh Nagar, Uttar Pradesh presently at New Delhi, do hereby solemnly affirm and declare that the contents of the above Affidavit in Paragraph Nos.01 to 05 are true and correct to the best of my knowledge and belief.

Hence, verified at New Delhi, on this ^{28 MAR 2023} day of March, 2023.


DEPONENT
[DEVENDER NIGAM]



ATTESTED

A.N. Singh, Adv.
Notary Public
Govt. of India, Delhi
Mob.: 9718139591, 7982539115

28 MAR 2023

S.No.	RECEIPT NO	RECEIPT DATE	BOOK NO.	SEWAGE TREATED WATER PURCHASED QTY.	COMPANY / PROJECT NAME	COMPANY / PROJECT ADDRESS	Tanker Capacity (KL)	Treated water lifted by Builder (Nos.)	TREATED WATER LIFTED QTY. (in KL)	SEWAGE TREATED WATER BALANCE QTY. (in KL)
1	1739	23.04.19	35	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	10	425	4250	-250
2	1740	23.04.19	35	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	10	420	4200	-200
3	1837	03.07.20	37	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	-	-	-	4000
4	1838	03.07.20	37	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	4	227	908	22
							10	223	2230	
							5	168	840	
5	1875	04.12.20	38	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	6	649	3894	2
							4	26	104	
6	1876	04.12.20	38	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	4	751	3004	558
							6	73	438	
							6	342	2052	
7	1931	04.12.20	38	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	5	242	1210	738
							5	173	865	
8	1932	15.06.21	39	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	4	340	1360	-1063
							6	473	2838	
							5	173	865	
9	2151	19.12.22	44	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	5	269	1345	2655
							5	126	630	
10	2152	19.12.22	44	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	10	139	1390	1980
							Total	5066	31558	

TRUE COPY

ANIL KUMAR
Manager
Metro, NOIDA

DEVENDRA NIGAM
Senior Manager
Metro, NOIDA

123



White - Customer Copy
Pink - I.P. Copy
Green - S.I.P. Copy
Yellow - Office Copy

New Okhla Industrial Development Authority Noida

Sewage Treatment Plant / Sector 50

Book No. 35

Receipt No. 4733

Dated 23/4/19

Received from M/s. AIMS Max Gardenia Developers Pvt. Ltd.

Project Spectrum @ Metro Plot No. A & B, Ecocity Sector 75, Noida

the sum of Rs. (In words) Twenty thousand only on account of treated sewerage water for construction purpose, as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/- /KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 511783 Date :- 27/2/19

2. Name of Bank - ICICI Bank

3. D.D. Amount - 20,000/-

Above mention D.D. received by me

[Signature]
Divisional Accountant

[Signature]
Customer 9891964075

[Signature]
Authority Signatory
Noida Authority

TRUE COPY

2

[Signature]
ANIL KUMAR
Manager
Jai Outer Agency, NOIDA

[Signature]
DEVENDRA NIGAM
Senior Manager
(Jai Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1739
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. 174962

मोबाईल / Mobile : _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ईमेल / E-Mail : _____

ग्राहक नं./Consumer No. : 57P

आबंटी का नाम / Name of the Consumer Ajaya Mix Industrial Development P. Ltd.

सैक्टर / Sector 35 ब्लॉक / Block 1/1 भवन / भूखंड संख्या / House/Plot No. A-2-B Corridor

Type of Payment

ग्रुपहाउसिंग/Group Housing

आवासीय/Residential

भूखण्ड/Plot

औद्योगिक/Industrial

वाणिज्य/Commercial

संस्थानिक/Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे/From तक/To			Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर/Arrear. से/From			
सरचार्ज/Surcharge			
कनेक्शन साईज/Connection Size			
कनेक्शन राशि/Connection Amount			
जमानत राशि/Security Deposit			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क			
सेस कर उपकर		योग/Total	
रु०/Rs.....			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/> Cheque No. / DD No. <u>511228</u> Drawee Bank : <u>HDFC Bank</u> Drawer Name : <u>Ajaya Mix Industrial Development P. Ltd.</u>
			23 APR 2019 ACKNOWLEDGED

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किये जायेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-झूक लेनी देनी।

Bank Acknowledgment

उपरोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

Authorized Signatory

TRUE COPY

Authorized Signatory

ANIL KUMAR
Manager
Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

NOIDA

White - Customer Copy
 Pink - J.E. Copy
 Green - S.T.P. Copy
 Yellow - Office Copy

**New Okhla Industrial Development Authority
 Noida**

Sewage Treatment Plant 1 Sector 50

Book No. 35

Receipt No. 1740

Dated 23/4/19

Received from M/s. AIMS Max Gardenia Developers Pvt. Ltd.

Project SPECTRUM @ Metro Plot No. C & D, Eco City Sector 75, Noida

the sum of Rs. (in words) Twenty Thousand only on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/- /KL = Rs. 20,000/-

Detail of Deposit

1. D.D. No. - 511782 Date :- 27/2/19

2. Name of Bank - ICICI Bank

3. D.D. Amount 20,000/-

Above mention D.D. received by me

Divisional Accountant

Customer

Authority Signatory
 Noida Authority

TRUE COPY

ANIL KUMAR
 Manager
 Jal Outer Agency, NOIDA

DEVENDRA NIGAM
 Senior Manager
 (Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1740
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No 174963

मोबाईल / Mobile : _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ईमेल / E-Mail : _____

ग्राहक नं / Consumer No. : _____

आबंटी का नाम / Name of the Consumer _____

सेक्टर / Sector _____ ब्लॉक / Block _____

भवन / भूखंड संख्या / House/Plot No. _____

Type of Payment

ग्रुपहाउसिंग / Group Housing

आवासीय / Residential

भूखण्ड / Plot

औद्योगिक / Industrial

वाणिज्य / Commercial

संस्थानिक / Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे / From तक / To			Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर / Arrear.....से / From			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/>
सरच्चारज / Surcharge			Cheque No. / DD No. <u>211792</u>
कनेक्शन साईज / Connection Size			Drawee Bank : _____
कनेक्शन राशि / Connection Amount			Drawer Name : <u>NOKL Bank</u>
जमानत राशि / Security Deposit			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क			
सेस कर उपकर		योग / Total	
रु० / Rs.			

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है, इसके लिए विभाग के चालान प्रेषित नहीं किये जायेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवाये।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

Authorized Signatory

TRUE COPY

Authorized Signatory

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)

HDFC BANK
We understand your world

V-1837
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges
चालान नं./Challan No. **175055**

ग्राहक कोड / Client Code - NOKLIDVAUT

मोबाईल / Mobile : _____

ग्राहक नं / Consumer No. : 550

ईमेल / E-Mail : _____

आबंटी का नाम / Name of the Consumer Aines Max Corporation Pvt Ltd

सेक्टर / Sector 75 ब्लॉक / Block Phase 1 भवन / भूखंड संख्या / House/Plot No A 8 B

Type of Payment

ग्रुपहाउसिंग/Group Housing

/ आवासीय/Residential / भूखण्ड/Plot

औद्योगिक/Industrial

/ वाणिज्य/Commercial / संस्थानिक/Institutional

/ STP
 /

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे / From.....तक / To		20,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर/Arrear.....से / From			
सरचार्ज/Surcharge			
कनेक्शन साईज/Connection Size.....			
कनेक्शन राशि/Connection Amount.....			
जमानत राशि/Security Deposit.....			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क.....			
सेस कर उपकर.....			
	योग/Total	26,000/-	
रु०/Rs.....			

Cheque Demand Draft
Cheque No. / DD No. 20778
Drawee Bank : _____
Drawer Name : KICL BANK

20/6/20

HDFC BANK LTD.
G-28-29, Sector-18, Noida
- 3 JUL 2020

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किये जायेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency, NOIDA)

TRUE COPY

ANNE KUMAR
Manager
Jal Outer Agency, NOIDA

NOIDA

**New Okhla Industrial Development Authority
Noida**

White - Customer Copy
Pink - J.E. Copy
Green - S.P. Copy
NOIDA

New Okhla Industri

Sewage Treatment Plant 1 Sector 50
 Book No. 37
 Receipt No. 1838
 Received from M/s. Aine Max Carekita Developers Pvt. Ltd.
 Project 1 Plot No. C&D Eco City Sector 75
 the sum of Rs. (In words) Twenty Thousand only on account of treated sewerage water for construction
 purpose. as per terms & conditions overleaf.
 [Quantity of Sewage treated water = 4000 KL@Rs. 5/-/KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 507394 Date :- 20/6/20
 2. Name of Bank - K.S.I. Bank
 3. D.D. Amount 20,000/-

Above mention D.D. received by me

Divisional Accountant

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

Customer

Sewage Treatment Plant 1
 Book No. 37
 Receipt No. 1837
 Received from M/s. Aine Max Carekita
 Project 1
 the sum of Rs. (In words) Twenty Thousand only
 purpose. as per terms & conditions overleaf.
 [Quantity of Sewage treated water = 4000 KL@Rs. 5/-/KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 507393
 2. Name of Bank - K.S.I. Bank
 3. D.D. Amount 20,000/-

Above mention D.D. received by me

Authority Signatory
Divisional Accountant

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1838
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175056**
ग्राहक कोड / Client Code - NOKLIDVAUT

मोबाईल / Mobile : _____

ग्राहक नं./Consumer No. : STP ईमेल / E-Mail : _____
आबंटी का नाम / Name of the Consumer Aims Max Corporation Noida

सेक्टर / Sector 75 ब्लॉक / Block Noida भवन/भूखंड संख्या / House/Plot No C-2-D

Type of Payment

ग्रुपहाउसिंग/Group Housing / आवासीय/Residential / भूखण्ड/Plot STP
औद्योगिक/Industrial / वाणिज्य/Commercial / संस्थानिक/Institutional STP

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे/From तक/To		20,000/-	Cash Denomination. 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर/Arrear.....से/From			
सरचार्ज/Surcharge			
कनेक्शन साईज/Connection Size.....			
कनेक्शन राशि/Connection Amount.....			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/>
जमानत राशि/Security Deposit.....			Cheque No. / DD No. <u>10101 Noida</u>
अनुरक्षण शुल्क			Drawee Bank : _____
अदेयता प्रमाणपत्र शुल्क.....			Drawer Name : <u>507341</u>
सेस कर उपकर.....	योग/Total	20,000/-	
रु०/RS:.....			HDFC BANK LTD ..28-29, Sector-18, Noida
			- 3 JUL 2020

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान-प्रेषित नहीं किये जायेंगे आबंटी स्वयं-बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

NOIDA

White - Customer Copy
Pink - J.E. Copy
Green - S.F.P. Copy
Yellow - Office Copy

**New Okhla Industrial Development Authority
Noida**

Sewage Treatment Plant / Sector 50

Book No. ... 38

Receipt No. 1875

Dated 4/12/20

Received from M/s. Aims Max Gardenia Developers Pvt. Ltd.

Project / Plot No. C & D Sector 75, Noida

the sum of Rs. (In words) Twenty thousand only on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL @ Rs. 5/- /KL = Rs. 20,000/-]

Detail of Deposit

- 1. D.D. No. - 501762 Date :- 11/11/20
- 2. Name of Bank - ICICI Bank
- 3. D.D. Amount 20,000/-

Above mention D.D. received by me

Divisional Accountant

[Signature]

[Signature]
9891964075
Customer

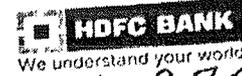
Authority Signatory
Noida Authority

TRUE COPY

[Signature]
ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

[Signature]
DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1875
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. 175095

मोबाईल / Mobile : _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ईमेल / E-Mail : _____

ग्राहक नं / Consumer No. : _____

आबंटी का नाम / Name of the Consumer _____

सेक्टर / Sector _____ ब्लॉक / Block _____ भवन / भूखंड संख्या / House/Plot No. 680

Type of Payment

ग्रुपहाउसिंग / Group Housing

आवासीय / Residential

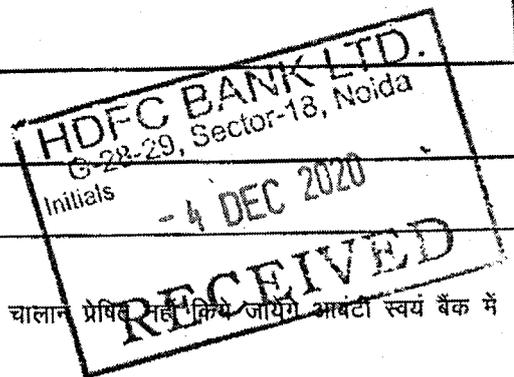
भूखण्ड / Plot

औद्योगिक / Industrial

वाणिज्य / Commercial

संस्थानिक / Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे / From.....तक / To		20,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर / Arrear.....से / From			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/>
सरचार्ज / Surcharge			Cheque No. / DD No. <u>501460</u>
कनेक्शन साईज / Connection Size.....			Drawee Bank : _____
कनेक्शन राशि / Connection Amount.....			Drawer Name : <u>ICICI Bank</u>
जमानत राशि / Security Deposit.....			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क.....			
सेस कर उपकर.....	योग / Total	20,000/-	
रु० / Rs.....			



Cheque Deposit Subject to realisation

नोट / जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित रहित किये जायें आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जाये।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

TRUE COPY



ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Outer Agency), NOIDA

NOIDA

White - Customer Copy
 Pink - L.L. Copy
 Green - S.L.P. Copy
 Yellow - Office Copy

**New Okhla Industrial Development Authority
 Noida**

Sewage Treatment Plant 1 Sector 50

Book No. 35

Receipt No. 1876

Dated 4/12/2020

Received from M/s. AIMS Max Gardenia Developers Pvt. Ltd.

Project 1 Plot No. A 2 B Sector 75, Noida

the sum of Rs. (In words) Twenty Thousand only on account of treated sewerage water for construction purpose, as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/- /KL = Rs. 20,000/- ..]

Detail of Deposit

1. D.D. No. - 501763 Date :- 11/11/20
2. Name of Bank - ICICI BANK
3. D.D. Amount 20,000/-

Above mention D.D. received by me

Divisional Accountant

[Signature]
 AAO

[Signature]
 Customer

Authority Signatory

[Signature]
DEVENDRA NIGAM
 Senior Manager
 (Jal Outer Agency), NOIDA

TRUE COPY

[Signature]
ANIL KUMAR
 Manager
 Jal Outer Agency, NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)

HDFC BANK
We understand your world

V-1876
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175096**

मोबाईल / Mobile : _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ग्राहक नं./Consumer No. : SAP ईमेल / E-Mail : _____

आबंटी का नाम / Name of the Consumer Amit Singh

सेक्टर / Sector 75 ब्लॉक / Block Noida भवन / भूखंड संख्या / House/Plot No. _____

Type of Payment

ग्रुपहाउसिंग / Group Housing

आवासीय / Residential

भूखण्ड / Plot

औद्योगिक / Industrial

वाणिज्य / Commercial

संस्थानिक / Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Deposited से / From तक / To		20,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर / Arrear से / From			
सुरचार्ज / Surcharge			
कनेक्शन साईज / Connection Size			
कनेक्शन राशि / Connection Amount			
जमानत राशि / Security Deposit			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क			
सेस कर उपकर			
	योग / Total	20,000/-	
रु० / Rs. <u>Twenty Thousand</u>			

Cheque Demand Draft

Cheque No. / DD No. 501763

Drawee Bank : ICICI Bank

Drawer Name : ICICI Bank

HDFC BANK LTD.
G-28-29, Sector-13, Noida
Initials
-4 DEC 2020
RECEIVED

Cheque Deposit Subject to realisation

नोट / जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किए जावेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जाये।
- भूल-सूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)

वर्तमान पता

फोन नं.

TRUE COPY

ANIL KUMAR
Manager
Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
Outer Agency, NOIDA

Scanned with OKEN Scanner



New Okhla Industrial Development Authority
Noida

White - Customer Copy
Pink - J.L. Copy
Green - S.F.R. Copy
Yellow - Office Copy

Sewage Treatment Plant / Sector 50 Sector 50

Book No 33

Receipt No. 1931 Dated 15/6/21 Dated 3/7/20

Received from M/s. Ainas Max Gardenia Developol Pvt. Ltd. zebra Developers Pvt. Ltd.

Project / Plot No. C 2 D Sector 75, Noida Plot No. A & B Ecstasy Sector 75, Noida

the sum of Rs. (In words) Twenty thousand on account of treated sewerage water for construction purpose. as per terms & conditions overleaf. on account of treated sewerage water for construction

[Quantity of Sewage treated water = 4000 KL @ Rs. 5/- / KL = Rs. 20,000/-]
[L @ Rs. 5/- / KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 502579 Date :- 4/6/21
2. Name of Bank - ICICI Bank
3. D.D. Amount 20,000/-

Date :- 20/6/20

Above mention D.D. received by me

Divisional Accountant

Customer

Authority Signatory
Noida Authority
Customer

Authority Signatory
Noida Authority

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)

HDFC BANK
We understand your world

V-1931
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175157**

ग्राहक कोड/Client Code - NOKLIDVAUT

मोबाईल / Mobile : _____

ईमेल / E-Mail : _____

ग्राहक नं./Consumer No. : _____

आबंटी का नाम/Name of the Consumer _____

सैक्टर/Sector _____ ब्लॉक/Block _____ भवन/भूखंड संख्या/House/Plot No. _____

Type of Payment

ग्रुपहाउसिंग/Group Housing

आवासीय/Residential

भूखण्ड/Plot

औद्योगिक/Industrial

वाणिज्य/Commercial

संस्थानिक/Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे/From तक/To		20,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
ररिअर/Arrear.....से/From			
सुरचार्ज/Surcharge			
कनेक्शन साईज/Connection Size			
कनेक्शन राशि/Connection Amount			
जमानत राशि/Security Deposit			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क			
सेस कर उपकर			
योग/Total		20,000/-	
रु०/Rs.			

HDFC BANK LTD.
G-28-2 Sector-18, Noida
Initials 15 JUN 2021
RECEIVED

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभागाध्यक्ष को प्रेषित कर किये जायेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा जायेगा।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA



White - Customer Copy
 Pink - J.E. Copy
 Green - S.T.P. Copy
 Yellow - Office Copy

New Okhla Industrial Development Authority
 Noida

Sewage Treatment Plant / Sector 50

Book No. 33

Receipt No. 1932 Dated 15/6/21

Received from M/s. Aims Max Gardenia Developers Pvt. Ltd.

Project / Plot No. A & B Sector 75, Noida

the sum of Rs. (In words) Twenty Five Thousand on account of treated sewerage water for construction purpose, as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/-/KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 508580 Date :- 4/6/21

2. Name of Bank - ICICI Bank

3. D.D. Amount 20,000/-

Above mention D.D. received by me

[Signature]
 Divisional Accountant

[Signature]
 Customer

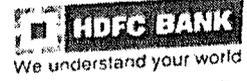
[Signature]
 Authority Signatory
 Noida Authority

TRULY
 YOUR COPY
 9

[Signature]
 ANIL KUMAR
 Manager
 Jal Outer Agency, NOIDA

[Signature]
 DEVENDRA NIGAM
 Senior Manager
 (Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1932
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175158**

ग्राहक कोड / Client Code - NOKLIDVAUT

मोबाईल / Mobile : _____

ग्राहक नं / Consumer No. : _____

ईमेल / E-Mail : _____

आबंटी का नाम / Name of the Consumer _____

सेक्टर / Sector _____ ब्लॉक / Block _____ भवन / भूखंड संख्या / House/Plot No _____

Type of Payment

ग्रुपहाउसिंग / Group Housing

आवासीय / Residential

भूखण्ड / Plot

औद्योगिक / Industrial

वाणिज्य / Commercial

संस्थानिक / Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Deposited से / From..... तक / To		29,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर / Arrear..... से / From			
सरचार्ज / Surcharge			
कनेक्शन साईज / Connection Size.....			
कनेक्शन राशि / Connection Amount.....			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/>
जमानत राशि / Security Deposit.....			Cheque No. / DD No. <u>504090</u>
अनुरक्षण शुल्क			Drawee Bank : _____
अदेयता प्रमाणपत्र शुल्क.....			Drawer Name : <u>12/11/2021</u>
सेस कर उपकरण.....			
योग / Total		29,000/-	
रु० / Rs.....			

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किया जाये आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवाये।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

White - Customer Copy
Pink - I.E. Copy
Green - S.T.P. Copy
Yellow - Office Copy

New Okhla Industrial Development Authority Noida

Sewage Treatment Plant / Sector 50

Book No. 44

Receipt No. 2151

Dated 19/12/22

Received from M/s. AIMS Max Gardenia Developers Pvt. Ltd.

Project Spectra Metra Plot No. CRD Sector 75, Noida

the sum of Rs. (In words) Twenty Thousand only on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/-/KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 509661 Date :- 19/11/22
2. Name of Bank - ICICI Bank
3. D.D. Amount 20,000/-

Above mention D.D. received by me

Divisional Accountant

TRUE COPY
←

Customer

ANIL KUMAR
Manager
Ial Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

Authority Signatory
Noida Authority

Valid For: DD/Cash/Fund Transfer

HDFC BANK

Date: 19-दिसम्बर-2022
 NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
 GST No.: 09AAALN0120A1ZV

Allottee Copy

Registration Id:
 Account No.: NOHW40ADUQ
 IFSC Code: HDFC0004989

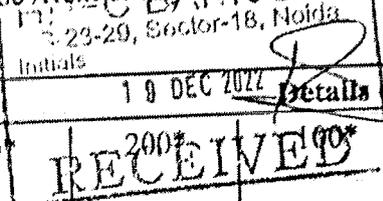
Challan No.: 800213872
 Property Type: JAL - 10
 Consumer No:

S.No	Account Head	Amount
1	SEWER TREATED WATER	20,000
Total:		20,000

In Words: Twenty Thousand

Location: Sector-, Block-, Plot/Flat No-
 Applicant: AIMS MAX GARDENIA DEVELOPERS PVT. LTD.
 Mobile No: 9891964075
 E-mail:
 Address: PLOT NO.- C & D, SECTOR-75
 GST No.:
 PAN No.:
 Connection:
 Bill Due Date: 31-दिसम्बर-2022
 Bill Period:

Please find enclosed herewith Draft/Pay order No./Cash ₹ 20,000/- Dated 19/12/22 for Rs. 20,000/- Drawn On HDFC Bank against above mentioned account head the payment of property Allotted / Lease / Sublease / Rent of any charges to me by NOIDA Authority.

Authorised Signatory	Initials	19 DEC 2022	Depositor Signature
Details of Notes 2000* 500* 200* 100* 50* 20* 10* 5* Total			
			

Note:

- (1) Payment alone will not accrue any right to allottee.
- (2) Notwithstanding any request of the allottee the payment, made by the allottee shall be first adjusted towards the interest due, if any, and the balance shall be adjusted towards the annual lease/rent and the installment respectively.
- (3) Allottee will pay GST by Reverse Charge Mechanism against Property. Authority's GST No: 09AAALN0120A1ZV

TRUE COPY
 ↙

Book No - 044

A.No - 2151

Date - 19/12/22

DEVENDRA NIGAM
 Senior Manager
 (Jal Outer Agency), NOIDA

ANIL KUMAR
 Manager
 Jal Outer Agency, NOIDA

White - Customer Copy
 Pink - J.E. Copy
 Green - S.T.P. Copy
 Yellow - Office Copy

New Okhla Industrial Development Authority Noida

Sewage Treatment Plant / Sector 50

Book No. 44

Receipt No. 2152

Dated 19/12/22

Received from M/s. Aims Max Gardenia Developers Pvt. Ltd.

Project Spectrum Metro Plot No. A 2 B Sector F 5, Noida

the sum of Rs. (In words) Twenty thousand on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL @ Rs. 5/- / KL = Rs. 20,000/-

Detail of Deposit

- 1. D.D. No. - 509660 Date :- 19/11/22
- 2. Name of Bank - KICL Bank
- 3. D.D. Amount 20,000/-

Above mention D.D. received by me


 Divisional Accountant


 Customer


 Authority Signatory
 Noida Authority

TRUE COPY



ANIL KUMAR
 Manager
 Jal Outer Agency, NOIDA


DEVENDRA NIGAM
 Senior Manager
 (Jal Outer Agency), NOIDA

Valid For: DD/Cash/Fund Transfer

HDFC BANK

Date: 19-दिसम्बर-2022

Allottee Copy

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

GST No.: 09AAALN0120A1ZV

Registration Id:

Challan No.: 800213869

Account No.: NOHW40ADUQ

Property Type: JAL - 10

IFSC Code: HDFC0004989

Consumer No:

S.No	Account Head	Amount	Location: Sector-, Block-, Plot/Flat No-
1	SEWER TREATED WATER	20,000	Applicant: AIMS MAX GARDENIA DEVELOPERS PVT. LTD.
	Total:	20,000	Mobile No: 9891964075
In Words: Twenty Thousand			E-mail:
			Address: PLOT NO.- A & B, SECTOR-75, NOIDA
			GST No.:
			PAN No.:
			Connection:
			Bill Due Date: 31-दिसम्बर-2022
			Bill Period:

Please find enclosed herewith Draft/Pay order No. Cash 509660 Dated 19/12/22 for Rs. 20,000/- Drawn On ICICI BANK against above mentioned account head the payment of property Allotted / Lease / Sublease / Rent or any charges to me by NOIDA Authority.

Authorized Signatory Initials 10 DEC 2022 Depositor Signature

Details of Notes								
2000*	500*	200*	100*	50*	20*	10*	5*	Total

Note:

(1) Payment alone will not accrue any right to allottee.

(2) Notwithstanding any request of the allottee the payment, made by the allottee shall be first adjusted towards the interest due, if any, and the balance shall be adjusted towards the annual lease rent and the installment respectively.

(3) Allottee will pay GST by Reverse Charge Mechanism against Property Authority's GST No: 09AAALN0120A1ZV

TRUE COPY

Book No - 414
A. No - 2152
Date - 19/12/22

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA